

**HIGH COURT OF ANDHRA PRADESH :: AMARAVATI**

**ABSTRACT**

**PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

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**ROC.No. 951/2021 - C.1.**

**Dt. 17-08-2021**

**NOTIFICATION No. 05/2021 C –1.**

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and Desingation	Posted as
(1)	(2)	(3)
1.	<b>Sri V.Chandra Sekhara Charyulu,</b> Stenographer Grade-I and paper promotee of the Unit of District Judge, Guntur	Chief Administrative Officer, XI Additional District and Sessions Court, Gudiwada, Krishna District, vice Sri M.V.L.V. Prasada Rao, transferred
2.	<b>Sri M.V.L.V. Prasada Rao</b> Chief Administrative Officer, XI Additional District and Sessions Court, Gudiwada, Krishna District.	Chief Administrative Officer, Principal District and Sessions Court, Krishna at Machilipatnam. (post kept vacant)
3.	<b>Smt. B.Naga Padmavathi</b> Senior Superintendent and paper promotee of the Unit of the District Judge, East Godavari	Chief Administrative Officer, Principal District and Sessions Court, East Godavari District at Rajamahendravaram, with effect from 01.09.2021.  <b>Note:</b> Her transfer will be effected from 01.09.2021.
4.	<b>Smt.Ch.Padmasri</b> Senior Superintendent and paper promotee of the Unit of District Judge, Krishna at Machilipatnam	Chief Administrative Officer, XIII Additional District and Sessions Court, Narasaraopet, Guntur District, (post kept vacant)  <b>Note:</b> Her transfer will be effected from 01.09.2021.
5.	<b>Sri M.Venkata Narasaiah,</b> Chief Administrative Officer, VII Additional District and Sessions Court, Gudur, Nellore District.	Chief Administrative Officer, II Additional District and Sessions Court, Madanapalli, Chittoor District.(Post kept vacant)

- i) The individuals, except Sl.No.3 Smt. B. Naga Padmavathi and Sl.No.4 Smt. Ch. Padmasri shall handover charge of his/her post to the Senior Superintendent/immediate juniors to them of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The individuals shown at Sl.No.3 Smt. B. Naga Padmavathi and Sl.No.4 Smt. Ch. Padmasri shall handover charge of her post to the Senior Superintendent/immediate junior to her of their courts on 31.08.2021 and take charge of her new post w.e.f.01.09.2021.
- iii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals forthwith (as directed above), on receipt of these orders to enable them to join in their new posts and report compliance.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that any representation for retention in the present station or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

**Note:-**Sri M.Venkata Narasaiah, is not entitled to draw T.A. and D.A. and other allowances etc., since he is transferred at his request.

  
**REGISTRAR (ADMINISTRATION)**

To

1. The Individuals (Through the concerned Unit Heads).
2. The District Judges, Guntur, Krishna at Machilipatnam, East Godavari at Rajamahendravaram, Nellore, Chittoor.
3. The XI Additional District and Sessions Judge, Gudiwada, Krishna District.
4. The XIII Additional District and Sessions Judge, Narasaraopet, Guntur District.
5. The VII Additional District and Sessions Judge, Gudur, Nellore District.
6. The II Additional District and Sessions Judge, Madanapalli, Chittoor District.
7. The District Treasury Officers, Guntur, Krishna at Machilipatnam, East Godavari at Kakinada, Nellore, Chittoor.
8. The Sub Treasury Officer, Gudiwada, Krishna District; Rajamahendravaram, East Godavari District; Narasaraopet, Guntur District; Gudur, Nellore District; Madanapalle, Chittoor District.
9. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati at Nelapadu. (with a request to direct the concerned to upload the Notification in the High Court's Website).

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